

**Office of the Nodal Officer, Computer,
District Court Sambhal at Chandausi.**

Date: 05.04.2021

Order

In compliance of Admin. Order no. 53/2021 Dated: 05.04.2021 of Respected District Judge, the Court of Respected C.J.M. is identified for the purpose of conducting court proceeding through **JITSI Software**.

It is further clarified that in case physical hearing in any case is required, the same shall be conducted as per the discretion of the concerned respected officer.

System Assistant is also directed ^{to} for make necessary arrangement for conducting the proceedings and to upload this order on the official website of Sambhal at Chandausi Judgeship.

Virek
5/4/21

(Virek Aggarwal)
Nodal Officer, Computer,
District Court,
Sambhal at Chandausi.